GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA STARRED QUESTION NO. 266 TO BE ANSWERED ON 22.12.2021

UPGRADATION OF ANGANWADI CENTRES

266: SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether it is a fact that Andhra Pradesh has nearly 56,000 Anganwadi Centres;
- (b) if so, the reasons that the Ministry has taken only 600 Anganwadis for upgradation;
- (c) how much time will the Ministry take, at this pace, to upgrade all the Anganwadis Centres in Andhra Pradesh;
- (d) whether Ministry thinks that ₹ 2 lakhs for upgradation of every Anganwadi building is sufficient;
- (e) whether there are any plans to increase the amount; and
- (f) if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (f): A Statement is laid on the Table of the House.

Statement referred to in reply to Part (a) to (f) of Rajya Sabha Starred Question No. 266 to be answered on 22.12.2021 regarding "Upgradation of Anganwadi Centres"

- (a) Presently, as per records 55,607 operational Anganwadi Centres (as on 30.6.2021) are in the State of Andhra Pradesh.
- (b) As per the data available with the Ministry, a total sum of Rs. 7432.48 lakhs has been released to the Government of Andhra Pradesh for upgradation of 10,010 Anganwadi Centres.
- (c) The responsibility of the upgradation/construction of AWCs lies with the concerned State Governments/UT Administrations. The proposals for the upgradation of Anganwadi Centres received from States/UTs in the Ministry are examined and then the AWC units for upgradation/construction are approved in the Annual Programme Implementation Plan (APIP) of Anganwadi Services and accordingly funds are released to States/UTs as per schematic norms.
- (d) As per the current scheme norms under Anganwadi Services, there is a provision for upgradation of 20000 Anganwadi Centres per annum @ Rs. 2,00,000 per AWC building. The upgradation includes provision of child friendly toilets, water supply, sanitation, upgrading the infrastructure, etc. Further, other than the provision of upgradation of AWCs, to improve the facilities under Anganwadi Services across the country, following measures have been taken:
- (i) Joint guidelines have been issued by Ministries of Women & Child Development, Rural Development and Panchayati Raj for construction of AWC buildings across the country under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in convergence with Anganwadi Services (ICDS Scheme).
- (ii) Under Swachhta Action Plan, Rs.10,000/- per AWC was provided for drinking water facilities and Rs.12,000/-per AWC for toilet facilities in Government buildings.
- (e) & (f) Currently, plan for increasing the cost norms for upgradation of Anganwadi Centres is not under consideration.
